NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/17/ (IB)/2017

NAME OF THE PETITIONER(S) : S. SIVAKUMAR

NAME OF THE RESPONDENT(S) : TRINGAPPS RESEARCH LABS PVT LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

S. RAVI Advocate

Connect for Perpondent

ORDER

No representation on behalf of the Petitioner. Counsel for Matter is called. Respondent present. Matter is adjourned for the presence of the Petitioner, failing which an appropriate order will be passed. Put up on 31.08.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

ghk